## HIGH COURT OF JAMMU AND KASHMIR

(OFFICE OF THE CENTRAL PROJECT COORDINATER e-COURTS)

## INTERVIEWS FOR POST OF SENIOR SYSTEM OFFICER

## **NOTIFICATION**

06-04-2016

It is for information of the candidates who have submitted their application forms in response to our advertisement notification No 563-CPC/J Dated 18-01-2016 for the post of Senior System Officer in High Court wing Jammu on contractual basis, that the interviews shall be held at Jammu in State Judicial Academy Jammu on 18<sup>th</sup> of April 2016 from 10 AM. Eligibility will be checked beforehand and in-eligible candidates will not be interviewed. The candidates are directed to carry with them all the original testimonials including work experience if any. No travelling allowance shall be paid for the interview.

(Malik Shabir Ahmad) 44

High Court of J&K, Jammu

## Copy to:

- 1. Registrar General High Court of Jammu and Kashmir for information.
- 2. Director State Judicial Academy with the request to make appropriate arrangements for conducting the interviews in the State Judicial Academy at Jammu and at Srinagar as per the schedule.
- 3. Registrar Judicial High Court wing Jammu for information.
- 4. Registrar Judicial High Court wing Srinagar for information.
- 5. Director Information State of Jammu and Kashmir with the request to publish the notification in leading dailies of Jammu and Srinagar and also to get is publishized in the electrinic media.
- 6. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir Chairperson Hon'ble Computer Committee High Court of Jammu and Kashmir for information of His Lordship.
- 7. Secretary to Hon'ble Mr. Justice Muzaffar Hussain Attar Member Hon'ble Computer Committee High Court of Jammu and Kashmir for information of His Lordship.
- 8. Secretary to Hon'ble Mr. Justice Tashi Rabstan Member Hon'ble Computer Committee High Court of Jammu and Kashmir for information of His Lordship.
- 7. Mr. Kiran Koul Incharge NIC High Court of J&K Jammu for uploading the notification on the official website of the High Court.

High Court of J&K, Jammu